

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.1529/2024

DHARMENDRA KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 51454/2024 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

Date : 10-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) : Mr. Zeeshan Diwan, AOR [N.P.]

For Respondent(s) :Mr. Ankit Goel, AOR
Mr. Ajay Singh, Adv.
Mr. Chandrakanta Sahoo, Adv.
Mr. Pushpendra Pratap Singh, Adv.
Mr. Abhi Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On request of learned counsel for the appellant, adjourned to
18.09.2025.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(SAPNA BANSAL)
COURT MASTER (NSH)